No. RJ-1/Regular/252/2024

N O T I C E

(VACATION COURT)

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person at the **Principal Seat at Bombay** that the **Single Bench** presided over by the **Hon'ble Shri. Justice M. M. Sathaye has issued the following directions regarding the Vacation Court :**

The mentioning shall not be allowed on **Thursday i.e. 30.05.2024.**

Dated this the 29th day of May 2024

By Order

Sd/-
(H. M. Bhosale)
Registrar (Judl-I)
High Court, A.S., Bombay.

Sd/-
I/c Prothonotary & Sr. Master,
High Court, O.S. Bombay.